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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 24-1-2020

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL  
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : IA/258/2018  
PETITION NUMBER : TCP/133/2016  
NAME OF THE PETITIONER(S) : SENGODAN & 2 ORS  
NAME OF THE RESPONDENTS : CENNEY HOTELS PVT LTD & 2 ORS  
UNDER SECTION : SEC 242(4) & 425 OF CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) P.H. ARVINDH PANDIAN  
Senior Advocate for -  
HARISHANKAR MANI  
JERIN ASHER.

Counsel for Respondents



2) H. Kartik Subhadra  
SRandha Aditya RR

Counsel for Petition

PRSL 4



IA/258/2018 in TCP/133/2016

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**ORDER**

Refer Order passed in TCP/133/2016

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)

MS